

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 3(ND)2016**  
**CA. NO.**

**CORAM:**


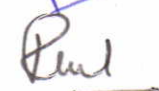
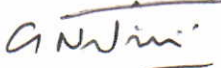




**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016**

**NAME OF THE COMPANY: M/s Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt.**  
**Pvt. Ltd. & ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Gaurav Mitra	Advocate	Respondent No. 1	
2.	Vivek Malik	"	"	
3.	Rakesh Khanna	Advocate	Respondent No. 2 To 4	
4.	NITIN GUPTA	Advocate	R-2 to 4	
5.	K. clatta	Adv.	Petitioner	
6.	Shantanu Parashar	Adv.	"	
7.	Megha Aggarwal, Adv			
8.	Jatin Sehgal Adv.		Petitioner	

**ORDER**

Learned counsel for the parties are present. Arguments have been heard in part in Section 8 application under Arbitration and Conciliation Act, 1991. List on 03.10.2016 for further arguments.

Sd/-

(R.Varadharajan)  
Member (Judicial)

Sd/-

(Maharaj Krishan Hanjura)  
Member (Judicial)